

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. IA 5080/2023IA 5097/2023 In C.P. (IB)/2985(MB)2018

CORAM:

SHRI ANIL RAJ CHELLANSHRI KULDIP KUMAR KAREER

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023**

NAME OF THE PARTIES: **IA 5080/2023 Ruchi Infotech Pvt.
Ltd. Vs. Rsal Steel Pvt Ltd
IA 5097/2023 Shubham Mercantile
Pvt. Ltd. Vs. Rsal Steel Pvt Ltd
IN THE MATTER OF
Bank of Baroda (Erstwhile Dena
Bank)**

V/s

Rsal Steel Pvt Ltd

Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 5080/2023:- Counsel, Mr. Sarosh Bharuch a/w Mr. Jay Zaveri appeared for the Applicant. Adv. Arjun Sathees appeared (virtually) for the Resolution Professional. Counsel for the Resolution Professional is directed to file reply within a period of two weeks by serving an advance copy to the other side. List the IA No. 5080/2023 on **30.11.2023** for hearing.

IA No. 5097/2023:-Counsel, Mr. Sarosh Bharuch a/w Mr. Jay Zaveri appeared for the Applicant. Adv. Arjun Sathees appeared (virtually) for the Resolution Professional. Counsel for the Resolution Professional is directed to file reply within a period of two weeks by serving an advance copy to the other side. List the IA No. 5097/2023 on **30.11.2023** for hearing.

Sd/-

ANIL RAJ CHELLAN

Member (Technical)

09.11.2023

Sushil

Sd/-

KULDIP KUMAR KAREER

Member (Judicial)